

**Insolvency and Bankruptcy Board of India
Examinations Division**

INFORMATION FOR CANDIDATES

In view of the Advisory on Social Distancing Measure in view of spread of COVID-19 disease, all enrolments for the Limited Insolvency Examination and the Valuation Examinations from 21st March 2020 to 31st March 2020 were suspended. In view of the lock-down announced by the Central Government all enrolments **till 14th April 2020 have been suspended.** The candidates will be allowed option to reschedule their enrolments.